

**LOK SABHA  
UNSTARRED QUESTION NO.406  
FOR ANSWER ON 18/12/2017**

**ESTABLISHMENT OF STEEL PLANT**

406. SHRI M. MURALI MOHAN:  
SHRI Y.V. SUBBA REDDY:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government had formed a task force with Steel Authority of India (SAIL), Rashtriya Ispat Nigam Limited (RINL), NMDC and Mechan Ltd. to study the feasibility of establishing a Steel plant in YSR Kadapa District as promised in AP Re-organization Act, 2014 and if so, the details thereof;
- (b) whether the said task force had submitted its report; and
- (c) if so, the details and the outcome thereof and the time by which the steel plant is likely to be established?

**ANSWER**

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

- (a) In terms of the Thirteenth Schedule of the Andhra Pradesh Reorganisation Act, 2014, Steel Authority of India Ltd. (SAIL) was to examine the feasibility of establishing an integrated steel plant in YSR Kadapa District of Andhra Pradesh. As per the feasibility report submitted by SAIL on 02.12.2014, the setting up of steel plant is prima facie not financially viable. Subsequently, a Task Force has been constituted on 19.10.2016 comprising of representatives from the Central and concerned State Government, SAIL, RINL, NMDC Ltd., MECON Ltd. and MSTC Ltd. to consider the feasibility issues and prepare a road map for setting up of Steel Plants in Andhra Pradesh and Telegana.
- (b) No, Madam.
- (c) Question does not arise.

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